

14/10/96

Hon. Dr. R. K. Saxena, J.M.
Hon. Mr. D. S. Bawda, A.M.

None present for the parties despite the revision of the cause list. The perusal of the record shows that the learned counsel for the applicant did not find time on several dates to appear. He did not appear on 16/10/95, 04/12/95, 29/3/96, 26.7.96 and today. It is clear that the applicant is not interested in the case. The O.A. is, therefore, dismissed for default.

Shun
A.M.

for
J.M.